

(a) the enquiries that are pending with the Tariff Commission together with the dates on which such enquiries were entrusted to them; and

(b) whether any date has been indicated to the Commission to submit its report on the enquiries?

The Minister of Industry (Shri Manubhai Shah): (a) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 44].

Help to Ghana for Volta Dam

3386. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) whether Ghana has asked for the services of an Indian official to help Ghana in planning and building the Volta dam; and

(b) whether the services have since been loaned?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) The Government of Ghana asked for the services of an Indian official in connection with the execution of the Volta River Project in Ghana.

(b) Yes Sir. In the last few years, the services of Shri S. Ratnam, Officer on Special Duty, Ministry of Commerce and Industry, Government of India, have been loaned to the Government of Ghana for brief periods.

Export of Textiles

3387. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) the position regarding the export of textiles to U.K. during 1960-61; and

(b) what steps are being taken to improve the position?

The Minister of Commerce (Shri Kanungo): (a) Exports of cotton textiles from India to U.K. during 1960-61 aggregated to about 184.41 million yards as compared to 186.60 million yards during the previous year thus reflecting a steady trend.

(b) Exports of cotton piecegoods to U.K. is governed by a voluntary agreement arrived at between the Indian Cotton Textile Industry and the U.K. Cotton Board according to which U.K. is to import 175 million Sq. yards per year of Indian cotton textiles for retention in that country. This agreement is valid upto the end of 1962. Certain schemes of incentives which are being given for promotion of export of cotton textiles are applicable in respect of exports to U.K. also.

Retrenchment of Gazetted Officers of the Rehabilitation Ministry

**3388. { Shri Nek Ram Negi:
Shri Bahadur Singh:**

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of Gazetted officers of the Rehabilitation Ministry that have been absorbed so far in other Ministries of the Central Government; and

(b) the number of those retrenched upto July, 1961?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) 55; (includes also officers absorbed in other Departments while they were still in service);

(b) 82 (from 1st January, 1960 onwards).

Bombay Central Training Institute for Craftsmen and Instructors

**3389. { Shri Bahadur Singh:
Shri Nek Ram Negi:**

Will the Minister of Labour and Employment be pleased to state:

(a) whether any agreement has been signed between Government of India and the U.S.A. under which American assistance to the Bombay Central Training Institute for craftsmen and instructors will be increased;